

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19-04-2021 AT 10.30 A.M THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : IBA/608/2020
NAME OF THE PETITIONER : Xicon internation Limited
NAME OF THE RESPONDENTS : VA Tech Wabag Ltd
UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

ORDER

Due to administrative reasons, matter is re-posted to 03.06.2021.


[K. NATARAJAN]
Deputy Registrar)

VS